

BENCH-I

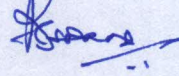
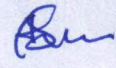
NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA

C.P NO. 342/KB/2017

Present: Hon'ble Member (J) Shri Vijai Pratap Singh
Hon'ble Member (J) Shri Jinan K.R

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 27th November 2017, 10.30 A.M


Name of the Company	Paradeep Phosphate Ltd -Vs- State of Odisha & Ors.		
Under Section	434(D)		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

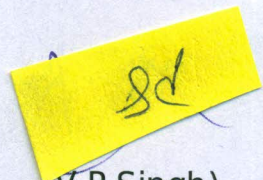
1	Bibekananda Mohanti	Petitioner.	
2	AMARNATH SEN	PETITIONER.	

ORDER

Ld. Counsel for the petitioners is present. No one is present from the respondents' side.

List on 21/12/2017.


(Jinan K.R.)
Member (J)


(V.P. Singh)
Member (J)